IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(*through* Hybrid Mode)
COURT-I

Item No. 115

CA No. 856/2019,1076/2019,
IA Nos. 87/2020, 2807/2023,
In
CP (IB) No. 19/Chd/Chd /2018
(Admitted)

IN THE MATTER OF:

Small Industrial Development Bank of India …Petitioner/ Financial Creditor

Vs.

Mansa Prints & Publishers Ltd. …Respondent/ Corporate Debtor

Under Section: 7, 14(1), 74(2), 25(j), 49(2), 66(1) IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 06.08.2024.

-sd-
Court Officer

July 18, 2024
SM